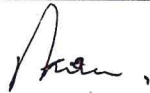


81. NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON’BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA. No.152/252/HDB/2018
NAME OF THE COMPANY	Friofrenzy Foods Private Limited
NAME OF THE PETITIONER(S)	Friofrenzy Foods Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KIRAN PALLA	CA	kp@dungarao and co.in 9866223334	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Kiran Palla, Chartered Accountant for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 23.03.2018.

  
Member (Tech)

  
Member (Judl)